

Court-II
In the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

Appeal No. 47 of 2016
(connected with Appeal No.253 of 2015)

Dated : 20th July, 2016

Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER
HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER

In the Matter of:

Power Grid Corporation of India Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ..Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Mr. Sanjeep Rajpurohit

Counsel for the Respondent(s) : Mr. R.B.Sharma for R-13

ORDER

Mr. R. B. Sharma, learned counsel for Respondent No.13 takes notice, seeking four weeks time to file counter affidavit/reply to the appeal memorandum. Let the other respondents file counter affidavit within the same period.

Post this matter under Column 'pleadings incomplete' on **26th August, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt